

**PROPARMA FOR DECLARATION OF ASSETS
(AS ON 31.03.2012)**

Name of Officer (In Full):- Satyendra Kumar Sahu
 Date of Birth:- 10th May 1970
 Present post held:- 3rd Additional Judge to 1st Additional District & Sessions Judge Bilaspur, C.G

IMMOVABLE PROPERTY

| Name of District Sub-Division Taluka and village in which property is situated | Name and detail of property | | If not is own name, State in whose name held and his / her relationship to the Govt. Servant. | How acquired ? Whether by purchase, lease, mortgage Inheritance, gift or otherwise with date of acquisition and name with details of the persons from whom acquired |
|--|---------------------------------|---------------------|---|---|
| | Housing and other Buildings | Land | | |
| 1 District Mahasamund, C.G. Village Samhar Post Tendukona Tehsil Bagbahara | 2 Agricultural land | 3 5.13 Acre | 4 Own name (Joint holding total 10.26 with brother) | 5 Gift by Maternal Unde Shri Ganesh Ram Sahu R/o Village Kasekera, Tehsil Bagbahara, District Mahasamund, C.G. on 11/11/1975 |
| Dawara Colony, Near Pachpedi Naka, Raipur, C.G. | Housing (Only Plot) | 4000 Sq. Ft. (Plot) | Own name | Purchased on 02/03/1993 from Chinmoy Builders Pvt. Ltd., 8, Gitanjali Nagar, Raipur, C.G. |
| District Bilaspur, C.G. Village Bodri, Tehsil Bilha | Housing, (Residential House) | 2520 Sq. Ft. | Smt. Kavita Sahu, wife | Purchased on 21/09/2007 from Shri Rakesh Shukla R/o Chakarhata Camp, District Bilaspur, |

MOVABLE PROPERTY (Valued Above 25,000/- of Rs.)

| Name of Articles |
|---|
| 1 st hand Maruti Car ECO bearing Registration No. C.G. 04 HC 1451 |
| 2 nd hand Maruti Car Wagon R bearing Registration No. C.G. 04 DP 1299 (In the name of wife) |
| 1 st hand Hero Honda Activa (Two Wheeler) bearing Registration No. C.G. 10 EP 0207 |
| 1 st hand TVS Scooty (Two Wheeler) bearing Registration No. C.G. 04 CK 8112 (In the name of wife) |
| JEWELARY (Lump Sum) |
| Jewelry (Worth Rs.) Approximate Worth Rs. 4,50,000/- (Four Lakh Fifty Thousand) |

| Shares/Debentures | | Life Insurance Policy & Others | |
|------------------------------|---------------------|--------------------------------|-------------|
| Name of Issuing Company 1 | Nos. of Shares 2 | Name of Issuing Company 1 | Amount 2 |
| N.A. | N.A. | 1)- LIC (In the name of wife) | --51,000/- |

Bank Deposits/Securities & Investments

| | Name of Bank | City | Amount |
|---------------------|---|--------------------|--------------------------|
| 1) Fixed Deposits | 1)-Canara Bank, 2)-C.G.Gramin Bank (In the name of wife) | Bilaspur Raipur | 1,00,000/- 1,00,000/- |
| 2) Savings Bank A/C | 1)-Canara Bank 2)- C.G.Gramin Bank (In the name of wife) | Bilaspur Raipur | 1,02,221/- 12,537/- |
| 3) PPF | N.A. | N.A. | N.A. |
| 4) GPF | N.A. | N.A. | N.A. |
| 5) NSS | N.A. | N.A. | N.A. |
| 6) Others | N.A. | N.A. | N.A. |

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note:- The expected declaration of assets is subject to Provisions of C.G. Services (Conduct) Rules 1965

Signature & Date

[Signature]
9-1-17